LOK SABHA

UNSTARRED QUESTION NO. 5093

ANSWERED ON MONDAY, APRIL 3, 2023/ CHAITRA 13, 1945 (SAKA)

INVESTORS EDUCATION

QUESTION

5093. SHRIMATI POONAMBEN MAADAM:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) Whether the Government is taking any steps to educate investors about financial and good investment practices;
- (b) If so, the details thereof;
- (c) Whether there are any resources available to help investors understand their rights and responsibilities under the law; and
- (d) If so, the details thereof along with the manner in which these resources can be accessed?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS.

(RAO INDERJIT SINGH)

(a)&(b): Yes Sir. As a part of the mandate provided in the provisions of the Companies Act, 2013, the Investor Education and Protection Fund Authority (IEPFA) organizes Investor Awareness Programmes, State-Level Conferences, Tele Lecture Series on IGNOU Gyandarshan TV channel; talks and telecasts of informative audiovisual content through All India Radio, Prasar Bharti (Sansad TV & Doordarshan). In addition, Social Media handles of IEPFA are also being utilized to educate investors about financial literacy. The Securities and Exchange Board of India (SEBI) also undertakes various investor education and awareness activities to create awareness on relevant issues and to protect the interests of investors in securities market.

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Further, in order to increase investor awareness among larger number of people, SEBI also carries out mass media campaign giving relevant messages to investors through popular media (TV/ Radio/Print/bulk SMSs/Digital media/cinema). Investor awareness programs/workshops/Seminars/Webinars are conducted covering basic aspects of securities market, precautions to be taken while investing in securities market, rights and obligations of investors, Dos and Don'ts, grievance redressal mechanism in the securities market, etc.

(c)&(d): Yes Sir. Under Section 125 of the Companies Act 2013 to promote Investor Education, and awareness various resources have been developed in the form of Information Education Communication (IEC) material, Audio-visual content etc and available at IEPFA website under Resources are tab https://www.iepf.gov.in/content/iepf/global/master/Home/InvestorAwareness/resour ces/iec-material/handbooks.html.html. Α dedicated website http://investor.sebi.gov.in is also maintained by SEBI for the benefit of investors. The website provides relevant education/awareness material and other useful information such as financial education booklets, securities market booklet, information on various topics related to the securities market, themed based PPTs on various topics pertaining to the securities market, FAQs, etc. The website also contains details of the schedules of various investor and financial programs which are updated on a regular basis for the benefit of the investors. SEBI's Mobile App Saa₹thi on Investor Education was launched on January 19, 2022. The primary objective of the App Saa₹thi has been to extend the reach of SEBI's financial education and investor awareness initiatives to the mobile phones of investors.
